GOVERNMENT OF INDIA LABOUR LOK SABHA

UNSTARRED QUESTION NO:1962 ANSWERED ON:04.08.2003 AMNESTY SCHEME VILAS BABURAO MUTTEMWAR

Will the Minister of LABOUR be pleased to state:

to the reply given to Unstarred Question No. 6128 dated May 05, 2003 regarding Amnesty Scheme and state:

- (a) whether the introduction of Amnesty Scheme for the companies defaulting in the payment of EPF arrears has been finalised;
- (b) if so, the details thereof;
- (c) whether the information with regard to the defaulting companies has been compiled;
- (d) if so, the details thereof, State-wise; and
- (e) if not, the reasons for delay in the finalisation of the details?

Answer

MINISTER OF STATE FOR LABOUR AND PARLIAMENTARY AFFAIRS (SHRI SANTOSH GANGWAR)

- (a): No, Sir.
- (b): Does not arise in view of (a) above.
- (c): Yes, Sir.
- (d): The State-wise details are given at Annexure.
- (e): Does not arise in view of (c) above.

NNEXURE

Details of defaulting establishments as on 31.03.2002

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(Rs. in crores)
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- Sl.No. Region Number of establishments. Amount in default.
- 1. Andhra Pradesh 1382 113.33
- 2. Bihar 74 46.68
- 3. Chattisgarh 225 14.79
- 4. Delhi 312 23.05
- 5. Goa 84 1.75
- 6. Gujarat 2169 45.19
- 7 Himachal Pradesh 138 3.76
- 8. Haryana 1040 62.76
- 9. Jharkhand 131 25.98

- 10. Karnataka 1318 89.56 11. Kerala 3376 67.15 12. Madhya Pradesh 1892 93.23

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 13. Maharashtra 2176 183.73
 14. North East Region 306 32.63
 15. Orissa 1217 71.65
 16. Punjab 1933 34.14
 17. Rajasthan 1382 29.42
 18. Tamil Nadu 6289 120.96
 19. Uttar Pradesh 2420 117.12
 20. Uttaranchal 81 9.92
 21. West Bengal 1832 324.99

Total 29777 1511.79